## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH



## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO.

**PETITION NUMBER** 

: TCP/234/2017

NAME OF THE PETITIONER(S)

: JACOB THOOMKUZHY & ORS

NAME OF THE RESPONDENT(S)

: JEEVAN TELECASTING CORPORATION LTD

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

K.MANOJ MENON P. NEELAKANTAN

COUNSEL FOR RESPONDE PETTION ER

2) M.K.PREETHA? Counsel for for KSR X W. S Ruspondents 2 to 8

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## **ORDER**

Counsels for both the parties are present. Counsel for the Petitioner submitted that there is an offer from the Respondent for exploring the possibilities of settlement between the parties and prayed for time. At request, time is enlarged. Put up on 19.12.2017 at 10.30 A.M.

\_sel-

**MEMBER (TECHNICAL)** 

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MEMBER (JUDICIAL)